

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3322/2014

New Delhi, this the 8th day of March, 2016

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Sh. P.S. Ambermani, SE Retd.
S/o Shri P.S.Sundaresan
R/o H.-85, Kapil Vihar, AWHO
Sector 21C, Faridabad-121001 (Haryana)
Retired as Superintending Engineer on superannuation on
28.02.2006 from Delhi Agricultural Marketing Board,
No.9 Institutional Area, Pankha Road,
Janakpuri, New Delhi -110058 ...Applicant

(By Advocate: Mr. Lalita Prasad)

Versus

1. Chief Secretary
Govt. of NCT of Delhi.
New Secretariat Building
New Delhi-110002.
2. The Vice Chairman
Delhi Agricultural Marketing Board
No.9 Institutional Area, Pankha Road,
Janakpuri, New Delhi -110058. Respondents

(By Advocate: Mr. N.K. Singh, proxy for Mrs.Avnish Ahlawat)

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw the OA as this Tribunal does not have the jurisdiction over this matter relating to Delhi Agricultural Marketing Board.

Accordingly, the OA is dismissed as withdrawn.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

